

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO. 73 OF 2020

IN

LD-VC-CW NO.54 OF 2020

Goa Tourism Development Corporation

..... Applicant

*V e r s u s*

Roshan Methias & Ors.

..... Respondents

Mr. Shivan Desai, Advocate for the Applicant.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent nos. 2, 6, 8 and 9.

Mr. D. Zaveri, Advocate for the original petitioner nos.1, 2 and 3.

Mr. H. D. Naik, Advocate for the Respondent no.4.

Mr. Raviraj Chodankar, Standing Counsel for the Respondent no.5.

Mr. Pankaj Vernekar and Mr. B. Fatarpekar, Advocates for the Respondent no.7.

Mr. A. D. Bhohe, Advocate for the Respondent no.10.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 14<sup>th</sup> September, 2020

P.C.

1. At the request of the learned Counsel for the parties, stand over to 28.09.2020.

M. S. JAWALKAR

M. S. SONAK, J.

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